

R.K. Tiwari, H.J.S.,
O.S.D. (J) (Classification)



Lucknow Bench
Lucknow

No. 8246/2014

Dated : 22/07/2014

To,

The District Judge,
Lucknow/Barabanki/Sitapur/Unnao/Sultanpur/Faizabad/Lakhimpur Kheri/
Gonda/Rae Bareli/Hardoi/Balrampur/Pratapgarh/Bahraich/Shrawasti at
Bhinga/Ambedkar Nagar.

Sir,

I am directed to say that under the orders of Hon'ble the Chief Justice, classification work has been going on at this Bench since 03.01.2014 in phased manner, for which Judicial Officers who are willing to do the classification work in the month of August, 2014 at this Bench, are required to submit their willingness to this Court.

I am, therefore, to request you to kindly send a list of such Judicial Officers of your Judgeship having their own boarding and lodging facility at Lucknow and are willing to do the classification work at this Bench during the aforementioned period, keeping in view that the work of your judgeship be not hampered.

I am further to request you to kindly send the list of such officers to this Court positively by Friday i.e. 25.07.2014 through fax (no.0522-2272328) and also through email (registrar_lko@allahabadhighcourt.in OR registrar.lko@gmail.com).

This may be treated as **MOST URGENT.**

Yours faithfully,

22.7.2014
O.S.D. (J) (Classification)